HIGH COURT OF JAMMU & KASHMIR AND LADAKH

Subject - Vacancy Circular for Appointment of President in the State Consumer Disputes Redressal Commission- regarding.

Notice No.:- 01 of 2025/RR dated 25.04.2025 Last Date for Acceptance of Applications- 15.05.2025

Applications are invited from eligible and willing applicants for filling up the below mentioned position in the State Consumer Disputes Redressal Commission of Jammu & Kashmir.

Name of Position	Number of Vacancy	Tenure	Qualification	Salary and allowances
President	One (01)	The President shall hold office for a term of four years (04) or upto the age of 67 years whichever is earlier.	The applicant should be a person who is, or has been, a Judge of the High Court.	The President shall be entitled to salary & other allowances as are admissible to a sitting judge of the High Court.

1. Terms & Conditions:

- i) The appointment shall be considered & regulated in accordance with the provisions of the 'Consumer Protection (Qualification for Appointment, Method of Recruitment, Procedure of Appointment, Term of Office, Resignation and Removal of the President and Members of the State Commission and District Commission) Rules, 2020' as amended from time to time.
- ii) The salary and other terms and conditions of service will be governed by the provisions of the Jammu & Kashmir Consumer Protection (Salary, Allowances and Conditions of Service of President and Members of the State Commission and District Commission) Rules, 2021, notified vide S.O. 355 dated 18.10.2021.

- iii) The appointment shall be subject to submission of a certificate of physical fitness signed by a Civil Surgeon or Chief Medical Officer to his/her medical fitness.
- iv) A President before entering upon his/her Office shall declare his/her assets and liabilities.
- 2. Oath of Office and SecrecyThe President before entering upon his/her office shall take an oath of office and secrecy in Form I and II as specified under Rule 12 of Jammu & Kashmir Consumer Protection (Salary, Allowances and Conditions of Service of President and Members of the State Commission and District Commission) Rules, 2021.
- 3. **Procedure of Appointment** The appointment of President of the State Commission shall be made in consultation with & subject to the concurrence of the Chief Justice of the High Court of J&K and Ladakh.

4. Important Instructions for Submitting Applications:-

a) The eligible and willing Applicants shall submit their application forms to the Office of the Registrar Recruitment, High Court of J&K and Ladakh, only digitally through an e-mail by attaching the duly filled application form in PDF format at the given e-mail address:-

"recruitmentcell99@yahoo.com"

- b) The Registrar Recruitment, shall duly acknowledge the receipt of every application through a return mail.
- c) Applications incomplete or lacking in any details as asked for and those received after the cut-off date will be rejected, summarily.
- d) A fee of Rs. 1000/- (One Thousand only) per application has to be deposited in the Account Number (0406010200000846) operating in the name of "Registrar Recruitment (Secretary to the Selection Committee)", in the shape of a Demand Draft (DD). The receipt of Demand Draft shall be the only enclosure to be attached with the duly

filled application form in PDF. The Fee deposited shall be non-refundable.

- e) Applicants are <u>not required to submit any document</u> along with the Application Form, except for the receipt of Demand Draft.
- f) Serving (In service) applicants should apply through proper channel.
- 5. The Selection Committee reserves the right to cancel the advertisement at any time without assigning any reason(s) or issue any clarification at any later stage, if required.

(Satinder Singh)
Registrar Recruitment

No.22632-51/RR

Dated:- 25.04.2025

Copy to the:-

- 1. Secretary, Ministry of Consumer Affairs, Food and Public Distribution, Department of Consumer Affairs, Government of India.
- 2. Principal Secretary to Lieutenant Governor, Civil Secretariat, Jammu.
- 3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 4. Divisional Commissioner, Jammu/Kashmir.
- 5. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Judge, J&K and Ladakh High Court for information.
- 6. Registrar Generals of all the High Courts to notify/circulate the vacancy Circular and the application forms, of In-service applicants, if any, may be routed through the Registrar General of the respective High Court.
- 7. Director Information, J&K for publication of Advertisement Notice in all leading dailies of J&K and also in two leading National dailies.
- 8. Private Secretary to the Hon'ble Minister for Food, Civil Supplies & Consumer Affairs, J&K.
- 9. Private Secretary to Financial Commissioner (ACS), Revenue Department, J&K.
- 10. Private Secretary to the Chief Secretary for information.
- 11. Private Secretary to the Commissioner/Secretary to the Government, General Administration Department.
- 12. Private Secretary to Commissioner/Secretary to Government, Department of FCS&CA.
- 13. In-charge Website, Department of Food Civil Supplies & Consumer Affairs.
- 14. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court of J&K and Ladakh.
- 15. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same
- 16. Notification File/Office File.

Registrar Recruitment

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

Advertisement No.:- 01 of 2025/RR dated 25.04.2025

APPLICATION FORM FOR THE POST OF PRESIDENT STATE CONSUMER DISPUTES REDRESSAL COMMISSION (STATE COMMISSION) Affix your recent

1. Name of the Post for which applying:		passport size photograph
2.	Name of Applicant :	
3.	Gender :	
4.	Father's Name / Spouse's Name :	
5.	Permanent Address :	
6.	Address for Correspondence With PIN Code :	
7.	Contact details for correspondence :	
	Residence / Office landline -	
	Mobile (mandatory) - E-mail (mandatory) —	
8.	Date of Birth :	
9.	Age as on date of Notification :	

10. Present Occupation & Annual Income	
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11. In case of in-service candidates:

i.	Date of joining of service	
ii.	Present designation	
iii.	Scale of pay & basic pay	
iv.	Date of superannuation	
V.	High Court where serving	

12. In case of retired applicants:-

i.	Date of joining of service
ii.	Last post held (on substantive basis)
iii.	Last Pay scale drawn
iv.	Date of retirement
V.	High Court where served

NB:- 1)

All particulars should be filed in capital Letters.

Application without duly authenticated photograph and receipt of Fee would be treated as incomplete and void ab-initio. 2)